REVISION OF THE DRUG PRICES CONTROL ORDER

*379. SHRI K P. SUBRAMANIA MENON :

SHRI THILLAI VILLALAN : DR. Z./. AHMAD :

Will the Mi ister of PETROLEUM AND CHEMICALS AND MINES & METALS be pie .sed to state:

- (a) whether t e Government of India have revised the Jrug Prices Control Order recently;
 - (b) if so, wha are the reasons therefor;
- (c) whether it has come to Government's notice that a nu nber of drug firms arc circumventing the rder through dubious ways like re-naming and re-labelling of their products and
- (d) the detail- of the steps; if any, taken by Government to ensure that the revised order is impiem rued by (he drug manufacturers?

THE MINISTER OF PETROLEUM AND CHEMK IALS AND MINES AND METALS (DR. TRIGUNA SEN): (a) Yes, Sir. The revis. jj order called the Drugs (Prices Control i Order, 1970, was issued on the 16th May, 1970.

- (b) To rationalise and to stabilise the prices of drugs at a reasonable level.
- (c) No such instances have come to the notice of Government so far.
- (d) Sufficien powers are vested under the provisions of t le Order in the Central and State Governr ents to ensure the implementation of I te Order. Government also propose to au horise Drug Controllers and Civil Supplies authorities in this behalf. A close watch s being kept on the situation and Government are prepared to meet any eventuality.

MIN IRAL EXPLOITATION:

*380. SHRI BABUBHAI M. CHINAI : Will the Min ster of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleised to state:

- (a) whether there is a proposal under Government' consideration to speed up mineral expk tation in the country; and
 - (b) if so, v. hat are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MI'NES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY); (a) and (b) The proposals for speeding up mineral exploitation in the counlry, as finalised by the Government, are given in the Chapter on 'Industry and Minerals' of the Fourth Five-Year Plan which has since been laid on the Table of the House.

कर्जन रोह, नई दिल्ली का नाम बदला जाना

*381. सरदार गुरचरण सिंह टोहड़ा: नया स्वास्थ्य तथा परिवार नियोजन और निर्माण, ग्रावास और नगर विकास मंत्री यह बनाने की कृपा करेंगे कि:

- (क) क्या यह सच है कि नई दिल्ली के कर्जन रोड का नाम बदल कर 'कस्तूरबा गांधी मार्ग' रख दिया गया है और इस नये नाम के बोर्ड आदि भी वहां लगा दिये गये हैं:
- (ख) क्या यह भी सच है कि उसी सडक पर एक सरकारी भवत है जो कर्जन रोड होस्टल कहलाता है।
- (ग) क्या कर्जन रोड होस्टल का नाम भी बदनदिया गया है। और
 - (घ) यदि नहीं, तो उसके क्या कारण हैं ?

RENAMING OF CURZON ROAD, NEW DELHI

- ◆381. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DE-VELOPMENT be pleased to state:
- (a) whether it is a fact that the name of the 'Curzon Road' in New Delhi has been changed to 'Kasturba Gandhi Marg' and signboards etc. indicating the new name have also been put up there;
- (b) whether it is also a fact that there is a Government building on the same road known as Curzon Road, Hostel;
- (c) whether the name of the Curzon Road Hostel also has been changed; and
 - (d) if not, what are the reasons therefor?]

स्थास्थ्य तथा परिवार नियोजन झौर निर्माण, झावास भ्रौर नगर विकास मंत्री (श्री के० के० शाह):

- (क) जीहां।
 - †[]English translation.